

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).280/2026

SHAILENDRA MANI TRIPATHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(CrI.) No. 279/2026 (X)

IA No. 213827/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 215310/2026 - INTERVENTION APPLICATION

IA No. 216101/2026 - INTERVENTION/IMPLEADMENT

W.P.(CrI.) No. 286/2026 (PIL-W)

W.P.(CrI.) No. 282/2026 (PIL-W)

IA No. 215863/2026 - EX-PARTE AD-INTERIM RELIEF

W.P.(CrI.) No. 283/2026 (PIL-W)

Item No.57

Writ Petition(s)(Civil) No(s).917/2026

IA No. 217509/2026 - APPROPRIATE ORDERS/DIRECTIONS

Date : 03-08-2026 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. N. Hariharan, Sr. Adv.
Mr. Gopal Sankarnarayanan, Sr. Adv.
Ms. Ashima Mandla, AOR
Ms. Mandakini Singh, Adv.
Mr. Nipun Saxena, Adv.
Mr. Arjan Singh Mandla, Adv.
Mr. Dev Nagar, Adv.
Ms. Aadya Pandey, Adv.
Ms. Deepali Dabas, Adv.
Mr. B.D. Rao Kundan, Adv.
Mr. Siddharth S. Yadav, Adv.
Ms. Vanshika Tewari, Adv.
Mr. Siddharth Venugopal, Adv.
Mr. Shaurya Dasgupta, Adv.
Ms. Smruthi Gangadhar, Adv.

Mr. Narendra Mishra, Adv.
Ms. Aakanksha Tiwari, Adv.
Ms. Preeti Chauhan, Adv.
Mrs. Priyanka Dwivedi, Adv.
Mr. Keshav Choudhary, Adv.
Mr. Neeraj Shrivastava, Adv.
Mr. Tilak Raj Passi, Adv.
Mr. Shiv Sagar Tiwari, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shoeb Alam, Sr. Adv.
Ms. Fauzia Shakil, Adv.
Mr. Amit Bhandari, Adv.
Mr. Ujjwal Singh, AOR
Ms. Nazmeen Ahmed, Adv.
Mr. Khalid Ali, Adv.
Mr. Aanand Kumar Vashistha, Adv.

Mr. Shyam Divan, Sr. Adv.
Mr. Ritin Rai, Sr. Adv.
Mr. Daksh Kadian, Adv.
Ms. Trisha Chandran, AOR
Mr. Udayaditya Banerjee, Adv., Adv.
Ms. Tahira Kathpalia,, Adv.
Ms. Samiksha Godiyal, Adv.
Mr. Harsh Srivastava, Adv.
Ms. Mallika Aggarwal, Adv.
Mr. Tenzing Namgyal, Adv.
Mr. Sreekar Aechuri, Adv.
Ms. Smruthi Gangadharaiah, Adv.
Mr. Arpith Jacob Varaprasad, Adv.
Mr. Shaishir Divatia, Adv.
Ms. Aadya Khanna, Adv.
Mr. Abhishek Singh, Adv.
Mr. Mridul Godha, Adv.
Ms. Ankita Gupta, Adv.
Mr. Rithwik Narayanan, Adv.
Ms. Sarah Ayreen Mir, Adv.
Mr. Gladson Rodrigues, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Gaurav Kumar, Adv.
Mr. Vishal Sinha, Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Shailendra Mani Tripathi, Adv.
Mr. Sanjiv Misra, Adv.
Mr. Siddharth Venugopal, Adv.
Mr. Naman Shrestha, Adv.
Ms. Pooja Shilpkar, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Smruthi Gangadharaiah, Adv.
Mr. Priyendu Raghav Mishra, Adv.
Mr. Rakesh Kumar, Adv.

Mr. Vishal Kumar, Adv.
Mr. Chand Qureshi, AOR
Mr. Mujahid Ahmad, Adv.
Mr. Mohit Yadav, Adv.
Mr. Mohd Shahzad Ansari, Adv.
Mr. Nagendra Singh Yadav, Adv.
Mr. Dharmendra Singh Yadav, Adv.
Mr. Goverdhan Prasad Tiwari, Adv.
Mr. Amarish Chandra Tiwari, Adv.
Ms. Davinder Pal Kaur, Adv.

Mr. Sridhar Potaraju, Sr. Adv.
Mr. Venkata R., AOR
Mr. Chamundeswari P., Adv.

Mr. Onkar Singh, Adv.
Ms. Avni Singh, Adv.
Ms. Anamika Mishra, Adv.
Ms. Pragati Katiyar, Adv.
Ms. Shreya Singh, Adv.
Mr. Abhishek Singh, Adv.
Mr. Raj Narayan Pal, Adv.
Ms. Ragini Sachdeva, Adv.
Mr. R.K. Sachdeva, Adv.

Ms. Aarati Sah, Adv.
Mr. Animesh Shukla, Adv.
Mr. Anilendra Pandey, AOR

Mr. Aljo K. Joseph, AOR

Mr. Shadan Farasat, Sr. Adv.
Mr. Harshit Anand, Adv.
Mr. Rishav Ranjan, Adv.
Mr. Yashwant Singh, AOR

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Ms. Vrinda Grover, Adv.
Ms. Devika Tulsiani, Adv.
Mr. Soutik Banerjee, AOR

For Respondent(s) : Mr. Azmat Hayat Amanullah, AOR
Ms. Nitya Sharma, Adv.
Ms. Ekta Kundu, Adv.
Ms. Rebecca Mishra, Adv.
Ms. Vanshita Gupta, Adv.

Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Kumar Saurav, Adv.

Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Shrirang B. Varma, Adv.
Mr. Aditya Krishna, Adv.
Ms. Sushmita Pandey, Adv.
Ms. Arunima Das, Adv.
Mr. Ashwin Arun Hirulkar, Adv.
Ms. Kunika Bansal, Adv.

Mr. Anilendra Pandey, AOR
Ms. Aarati Sah, Adv.
Mr. Animesh Shukla, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Prashant Bhushan, Adv.
Ms. Neha Rathi, AOR
Mr. Omar Hoda, Adv.
Mr. Amit Bhandari, Adv.
Ms. Kajal Giri, Adv.
Ms. Somya Kumari, Adv.
Mr. Prateek Yadav, Adv.
Ms. Cheryl D'Souza, Adv.
Mr. Huzaifa, Adv.
Mr. Rishav Ranjan, Adv.
Mr. Aman Prasad, Adv.
Mr. Pratul, Adv.
Mr. Parimal Wagh, Adv.

Mr. Rahul Gupta, AOR
Mr. Shiyas Kr., Adv.
Mr. Manik Gupta, Adv.
Mr. Angad Gautam, Adv.

Mr. Sadashiv, AOR
Ms. Vandana, Adv.
Ms. Mumtaz Jawed Shaikh, Adv.
Ms. Neha Gupta, Adv.
Mr. Devendra Kumar Gupta, Adv.
Ms. Sakshi Singh, Adv.
Mr. Mohd Arafat Ahmad, Adv.
Mr. Mohd Shafat Ahmad, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Manoj Pandey, Adv.

Mr. Amit Rawal, Sr. Adv.
Ms. Riahika, Adv.
Mr. Kunal Mittal, Adv.
Ms. Anindita Mitra, AOR

Mr. Prashant Singh, Sr. Adv. (AG)
Mr. D.S. Parmar, AAG
Mr. Harmeet Singh Ruprah, Adv.
Mr. Karan Singh, Adv.

Ms. Ruchi Kohli, Sr. Adv.
Ms. Srishti Mishra, AOR

Mr. Nishant Awana, AOR.
Mr. Suraj Kundu, Adv.
Mr. Amogh Pandey, Adv.

Mr. Karan Sharma, AOR
Mr. Vivek Jain, Adv.
Mr. Chetan, Adv.
Mr. Suraj Gupta, Adv.

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Mr. Tushar Mehta, Solicitor General
Mr. Suryaprakash V. Raju, A.S.G.
Mr. Annam Venkatesh, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Aman Mehta, Adv.
Ms. Sarica Raju, Adv.
Ms. Aastha Singh, Adv.
Mr. A.K. Sharma (AOR), Adv.
Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. We are apprised by the learned counsel for the petitioner(s) that Clauses (iv) and (v) of Paragraph 8 of the order dated 28.07.2026 require clarification, as they have, to some extent, been misconstrued.
2. We, therefore, deem it appropriate to clarify that as regards Clause (iv) of Paragraph 8 of the order dated 28.07.2026, the NCT of Delhi or any other State shall be at liberty to take an appropriate decision regarding the closure or withdrawal of the FIRs lodged in various cases, in accordance with law.
3. Similarly, as regards Clauses (iv) and (v) of Paragraph 8 of the order dated 28.07.2026, it is clarified that the expression "criminal antecedents" appearing therein shall mean "grave and heinous offences".
4. Post the matters on 18.08.2026.

5. Respondent-States are also directed to file their respective counter affidavits with advance copy to learned counsel for the petitioner(s) before the next date of hearing.

I.A. Nos.217875, 218078 & 223792 of 2026

6. Learned counsel for the applicant(s) is permitted to hand over a copy of these applications to the learned Solicitor General of India.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR